## Income Tax Defaulters

1161. SHRI RADHA MOHAN SINGH: Will the Minister of FINANCE be pleased to state
(a) the names of the 50 top tax defaulters in the country who own Incoem-Tax/Wealth-Tax showing position as on July 1, 1996: and
(b) the steps taken or proposed to be taken to realise the outstanding dues from these defaulters?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P CHIDAMBARAM) : (a) As per latest available information, the names of top 50 assesses against whom maximum Incoem-tax/Wealthtax demand remained outstanding as on 31.3.1996, are given in the enclosed statement. The amount outstanding is also indicated against their names
(b) Various actions prescribed under the Incometax Act. e.g. attachment of movable and immovable properties of defaulters, prosecution. imposition of penalties, detention inprison. appointment of receiver for management of defaulter's properties are taken for recovery of the outstanding demand. Besides various steps are taken to effect recovery of demand including grant of instalments and where issues are locked up in appeal, appellate authorities are requested to dispose of the appeals expeditiously.

In the cases of arrears of tax due form Notified persons involved in securities scam, as per provisions of the Special Court Act all properties. both movable and immovable. belonging to the Notified persons stand attached simultaneously with the issue of the Notification. Therefore, in respect of all demands that have since fallen into arrear, the Department has filed applications with the Special Court for issue of directions to the Custodian to release funds against the tax dues

## STATEMENT

S.No. Name of the assessee

Amount outstanding (Rs. in crore)

|  | I.T. | W.T. |
| :--- | ---: | ---: |
| 1 | 2 | 4 |
| 1. Shri Harshad S. Mehta | 5134.86 | 103.98 |
| 2. Shri Hiten P. Dalal | 1542.88 | 34.26 |
| 3. Shri Bhupendra C. Dalal | 726.69 | 32.09 |
| 4. Shri Ashwin S. Mehta | 632.45 | 19.74 |
| 5. Smt. Jyoti H. Mehta | 591.67 | 20.41 |
| 6. Sh. A.D. Narottam | 501.31 | 18.00 |
| 7. M/s Peerless General | 440.23 |  |


| 1 | 2 | 3 | 4 |
| :---: | :---: | :---: | :---: |
| 8 | M/s Growmore Research \& Assets Managment Ltd | 31634 |  |
| 9. | M/s Punjab National Bank | 24983 |  |
| 10. | M/s Laxmi Distributors (P) Lid. | 198.99 |  |
| 11 | $\mathrm{M} / \mathrm{s}$ United Bank of India | 171.49 |  |
| 12 | M/s GIC Industries Ltd | 168.22 |  |
| 13. | M/s Cascade Holdings ( P ) Lid. | 164.76 |  |
| 14. | M/s Banque National De Paris | 162.22 |  |
| 15 | Shri S Ramaswamy | 14485 |  |
| 16 | Shri B.S Gandhi | 13955 | 2.56 |
| 17. | M/s Dhanraj Mills Lid. | 136.24 |  |
| 18 | Shri S.M Khandar | 130.19 |  |
| 19 | Shri Niranjan J Shah | 129.16 | 600 |
| 20. | M/s Growmore Leasing \& Investment ( P ) Lid. | 12422 |  |
| 21. | M/s Reliance Industries Ltd. | 123.19 |  |
| 22 | Shri JP Gandhi | 102.32 | 2.11 |
| 23 | Shri Pallav S Sheth | 10181 |  |
| 24 | M/s Metropolitan Co-op. Bank Lid. | 94.64 |  |
| 25 | Shri Sudhir S Mehta | 92.05 | 6.89 |
| 26 | $\mathrm{M} / \mathrm{s} \mathrm{IClCl}$ Lid. | 7381 |  |
| 27. | M/s Larsen \& Toubro | 7040 |  |
| 28. | M/s Bank of India | 6506 |  |
| 29. | M/s Hindustan Zinc Lid. | 62.95 |  |
| 30. | Shri K N. Shaikh | 61.60 |  |
| 31. | Smt. Pratima S Mehta | 62.59 | 3.97 |
| 32. | Indian Register of Shipping (AOP) | 60.42 |  |
| 33. | M/s Vishvasraya Industrial R \& D Centre (A.O.P) | 58.03 |  |
| 34 | Smt Deepika A. Mehta | 57.58 | 4.80 |
| 35. | Shri Hitesh S. Mehta | 5504 | 5.45 |
| 36. | M/s Deutsche Bank A.G. | 52.81 |  |
| 37. | M/s Tata Chemicals Ltd. | 52.17 |  |
| 38 | M/s Sahara India Savings \& Investment Corp. Ltd. | 5104 |  |
| 39. | M/s Garden Reach Ship Builders \& Engineers Lid. | 48.16 |  |
| 40 | M/s D.B. Financial Services (India) Lid | 48.06 |  |
| 41 | E.C.G.C of India Lid. | 46.86 |  |
| 42 | M/s Fairgrowth Financial Services LId | 46.61 |  |


| 1 | 2 |
| :--- | :---: |
| 43. Smt. Rasila S. Mahta | 46.34 |
| 44. M/s East West Travel \& | 4503 |
| Trade Links Ltd. |  |
| 45. Aparna Ashram | 45.02 |
| 46. Late Sh. K. G. Bhagat | 43.53 |
| 47. M/s Canara Bank | 43.37 |
| 48. M/s Oman International | 40.68 |
| Bank (Sayog) |  |
| 49. M/s Northern Coal Fields Ltd 39.99 |  |
| 50. M/s J.K. Corporation Ltd. | 38.77 |

[Translation]

## Study Group of Waive Income-Tax

1162. SHRI KASHI RAM RANA: Will the Minister of FINANCE be pleased to state
(a) whether study group set up to waive income tax with a view to achieve the development of the backward areas had since submitted its report;
(b) if so, the salient features thereof; and
(c) the steps taken by the Government to implement the report so far?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes. Sir.
(b) and (c). The study Group set up for identification of industrially backward districts had submitted its report in October. 1994 which is under review by the Government.

## [English]

## Foreign Collaboration

1163. SHRI K. PRADHANI: Will the Minister of INDUSTRY be pleased to state
(a) the details of foreign collaboration proposals regarding the consumer goods approved by the Union Government during 1992-93. 1993-94 and 1994-95: and
(b) the total value of foreign collaboration proposals approved during the above period, sector-wise and state-wise. particularly in Kutch region of Gujarat?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Under the Policy governing Foreign Investment. 22 specified consumer sectors invite the conditions of dividend balancing i.e. repatriation of profits (dividends) over a 7 years period must be balanced by export earnings. Details of the foreign collaboration proposals including in consumer goods sector in the year 1992. 1993. 1994 and 1995 are as under :-

| Year | Total No <br> of FC <br> Approvals | Technical <br> (Nos.) | Financial <br> (Nos.) |
| :--- | :---: | :---: | :---: |
| 1992 | 1520 | 828 | 692 |
| 1993 | 1476 | 691 | 785 |
| 1994 | 1854 | 792 | 1062 |
| 1955 | 2337 | 982 | 1355. |

(b) Details of foreign collaboration proposals approved both sector-wise and state-wise and total amount of foreign investment approved including Kutch region of Gujarat is given in the enclosed Statement-1 and Statement-II

## STATEMENT-I

List of Industry Wise Break-up of Foreign Collaboratıon cases approved by the Government from 01/01/92 to 31/12/95
(Rs in Crores)

| S.No. | Name of Industry | Total |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Total | Tech | Fin | Amount |  |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Mettallugrical Industries |  |  |  |  |  |
|  | Ferrous | 191 | 122 | 69 | 325648 | 553 |
|  | Non-Ferrous | 51 | 22 | 29 | 76810 | 1.30 |
|  | Special Alloys | 26 | 15 | 11 | 24.69 | 0.04 |
|  | Misc. (Other Items)-Metallurgy | 22 | 16 | 6 | 46.66 | 0.08 |
|  | Total | 290 | 175 | 115 | 4095.92 | 6.95 |

